

प्रधान मंत्री, परमाणु ऊर्जा मंत्री, इलेक्ट्रो-निक्स मंत्री, सूचना और प्रसारण मंत्री तथा अंतरिक्ष मंत्री (श्रीमती इन्दिरा गांधी) :  
(क) तथा (ख). संचार उपग्रह के सम्बन्ध में पांचवीं योजना की रूपरेखा के विवरण को अभी तक अन्तिम रूप नहीं दिया गया है ।

उत्तर प्रदेश में पहाड़ी क्षेत्रों के लिए विकास योजनाओं का क्रियान्वित किया जाना

3931. श्री चन्द्रिका प्रसाद : क्या योजना मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उत्तर प्रदेश के राज्यपाल ने जून, 1973 में राज्य के पहाड़ी क्षेत्रों का दौरा किया था और पहाड़ी क्षेत्रों सम्बन्धी विकास योजनाओं को तुरन्त क्रियान्वित करने का आदेश दिया है ; और

(ख) यदि हां, तो उपरोक्त आदेश का पालन करने के लिए क्या कार्यवाही की गई है ?

योजना मंत्रालय में राज्य मंत्री (श्री मोहन धारिया) : (क) और (ख). राज्य सरकार से सूचना मांगी गई है और प्राप्त होने पर सभा पटल पर रख दी जाएगी ।

Pending Application from Kerala for Industrial Licences 127

3932. SHRI VARKEY GEORGE:  
SHRI C. H. MOHAMED KOYA:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) the number of applications pending for industrial licences with Central Gov-

ernment which were recommended by the State Government of Kerala upto June, 1973; and

(b) the time by which the necessary licences are likely to be issued?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) Of the applications received till 30th June, 1973, for setting up industrial undertakings in Kerala, 55 applications were pending as on 1st August, 1973.

(b) Every efforts is being made to dispose of these applications.

#### Theft of Idols from Newadah Courts

3933. SHRI VARKEY GEORGE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether some highly placed men were found to have had a hand in the theft of 17 idols, worth several lakhs of rupees from the Newadah Courts; and

(b) if so, the facts thereof and the action taken or proposed to be taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b). The required information is being obtained from the Government of Bihar and will be laid on the Table of the Lok Sabha on receipt.

#### Report of Netaji Inquiry Commission

3934. SHRI VARKEY GEORGE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Netaji Inquiry Commission has submitted its report; and

(b) if not, the reasons for the delay and the time by which it is likely to come 'out'?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) No, Sir.